

LIST OF FINAL HEARING READY MATTERS (L.A.C.) PERTAINING TO SINGLE BENCH

REF. NOTICE DATED 30/06/2020

SR.	CASE NO.	PETITIONER ADVOCATE	PETITIONER	RESPONDENT	RESPONDENT ADVOCATE	REMARK
1	FA/89/2004	RAMA SHANU NAIK DESSAI, CUNCOLIM-GOA.	ADV. VIBHAV RAJIV AMONKAR THE APPELLANT ADV. GAURANG D. PANANDIKER THE APPELLANT ADV. GAUTAMI KAMAT THE APPELLANT	MENINO SALVADOR F.COUTINHO (DEC.) THROUGH L.RS.,	SHRI V BRAGANZA SHRI V BRAGANZA4A TO 4E SHRI S.S.KAKODKAR, R- 3ATO3D VALMIKI MENEZESR.2 (A)	<u>NOT BEFORE</u> <u>JUSTICE</u> <u>M.S.SONAK</u>
2	FA/190/2005	SHRI SADASSIVA ANANDU SANGTU DEVIDAS AND 5 ORS.,	SHRI V.P.THALI ADV. JOAQUIM GODINHO FOR THE PETITIONERS (ADDL) ADV. V. GAONKAR FOR THE PETITIONERS (ADDL.) ADV. JALMI MANOJ SADANAND FOR THE PETITIONERS (ADD	SHRI GOVIND VAIKUNTH DESSAI AND 18 ORS.,	SHRI P.A. KAMAT, R-6 SHRI R. M. SHINKRE FOR R-19 MR. R. SHINKRE FOR R-19 MS. W.COUTINHO FOR R8 (I) TO 8 (VII)	
3	FA/298/2008	ADV. MANISH SALKAR	THE PRINCIPAL, COLLEGE OF ENGINEERING FARMAGUDI AND ANR.,	ESTER FARIA THROUGH ATTORNEY EDWIN FARIA	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT	
4	FA/17/2008	ADV. A. A. RAZAQ	SHRI. MANUEL GAMA	STATE OF GOA THROUGH CHIEF SECRETARY AND ANR.	ADV. T. PERREIRA FOR R- 2 & ORS.	
5	FA/260/2009	ADV. RYAN DA PIEDADE MENEZES	DOMINGOS ANTONIO BONIFACIO VALES AND ANR.	DEPUTY COLLECTOR (L.A.) M.P.T. AND ANR.	-	
6	FA/259/2009	ADV. RYAN DA PIEDADE MENEZES	DOMINGOS ANTONIO BONIFACIO VALES AND ANR.	DEPUTY COLLECTOR (L.A.) M.P.T. AND ANR.	-	
7	FA/99/2009	ADV. D. J. PANGAM	SHEELA NAGUESH NAIK (EXPIRED) AND 10 ORS.	RAJENDRA GUNA RAMCHANDRA PETKAR AND 2 ORS.	ADV. V. P. THALI	
8	FA/132/2010	ADV. D. D. ZAVERI	GAJANAN VISHWANATH DUKLE	THE EXECUTIVE ENGINEER	ADV. SUSAN LINHARES , AGA, FOR RES.	
9	FA/92/2010	ADV. GURU SHIRODKAR ADV. VISHWADH SARDESSAI	DEPUTY COLLECTOR AND SDO, MORMUGAO, VASCO-DA-GAMA GOA AND ANR.,	MARIO ESTEVAO FRANCISCO CIRIACO CARVALHO AND ANR.,	ADV. S. KARPE FOR RES. NO. 1 & 2	
10	FA/14/2011	ADV. SUSAN LINHARES	STATE OF GOA THROUGH LAND ACQUISITION OFFICER	MISS GITA R. P. NAVELCAR ANDORS.	ADV. SHIVAN DESAI FOR R-1 TO 7	

11	FA/152/2012	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. VISHWADH SARDESSAI FOR APPELLANT	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, GTIDC, SARVAN, BICHOLIM-GOA	PRASAD ALIAS RAGHUVIR SHIVRAM CHANEKAR AND 7 ORS.,	-	
12	FA/142/2012	ADV. ROHAN DESAI	JOSE BERNARD L. NORONHA REP. BY ATTORNEY OPELIA MESQUITA	MARIA FERMINA FORTES AND 5 ORS.,	ADV. SUDHA C. PAI KIR, AGA FOR R.NO. 6 ADV. PURNA BHANDARI AGA FOR R.NO. 6 ADV. S. KARPE FOR R NOS. 3 & 4	
13	FA/137/2012	ADV. SUDHA C. PAI KIR SUDHA C. PAI KIR, AGA	THE EXECUTIVE ENGINEER, WORKS DIVISION VII (NH) PWD	WINDEMERE INVESTMENT PVT, LTD;	ADV. ASHWIN D. BHOBE FOR R - 1	
14	FA/135/2012	ADV. SUDHA C. PAI KIR SUDHA C. PAI KIR, AGA	THE EXECUTIVE ENGINEER, WORKS DIVISION VII (NH) PWD	MAHADHAN REAL ESTATE, PVT LTD., & VARDHAN REAL ESTATE, PVT LTD.,	ADV. ASHWIN D. BHOBE FOR R - 1	
15	FA/134/2012	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER WORKS DIVISION VII	SAUNSTHAN DEVKIKRISHNA RAVALNATH	-	
16	FA/131/2012	ADV. JOAQUIM GODINHO ADV. A.D.BHOBE FOR P. NO. (1A) TO (1 D) ADV. JOAQUIM GODINHO APPLT.NO.1(G) (I) TO 1(G) (VI)	KRISHNA GOVIND NAIK (EXPIRED) THROUGH HIS LEGAL HEIRS.,	GEETA RATAN SHINDE & 2 ORS.,	ADV. PALYEKAR VINITA VISHRAM R.2 (A) (XIII) (I)-(III) ADV. PADGAONKAR KISHAN C R.2 (A) (XIII) (I)-(III) ADV. MASHELKAR TANISHA AVINASH R.2 (A) (XIII) (I)-(II) ADV. KAMAT GHANEKAR TANVI R.2 (A) (XIII) (I)- (III)	
17	FA/122/2012	ADV. NEHA KHOLKAR	THE EXECUTIVE ENGINEER WD. III, (PHE-N) PWD, AND ANR.,	EGIDIO BRAGANZA	ADV. GALILEO TELES, FOR R. NO. 1	
18	FA/113/2012	ADV. PRAVIN N. FALDESSAI AGA FOR APPELLANT NO. 1	EXECUTIVE ENGINEER WORKS DIVISION VI	GOVIND RAGHUNATH DHUPKAR	ADV. A. D. BHOBE	

19	FA/112/2012	ADV. PRAVIN N. FALDESSAI AGA FOR APPELLANT NO. 1	EXECUTIVE ENGINEER WORKS DIVISION VI	SHANKAR RAGHUNATH DHUPKAR	ADV. A. D. BHOBE FOR R. NO. 1	
20	FA/101/2012	ADV. SAHISH MAHAMBREY ADV. SAGAR GURUDAS DHARGALKAR	THE DY. COLLECTOR (L.A) AND ANR.,	SHANTABAI LAXMIKANT SHET PARKAR	ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 1	
21	FA/45/2012	ADV. GURU SHIRODKAR ADV. PRACHI SAWANT AGA FOR APPLICANT	SPECIAL LAND ACQUISITION OFFICER AND ANR.,	GURUDEV GANBA SINAI GAITONDE.,	ADV. SUNANDA PANDURANG AMONKAR	
22	FA/9/2013	ADV. G. NAGVENKER	PANDU KRISHNA NAIK	VINAYAK P. SHINKRE (DEC. BY LR\ 'S) AND ORS.,	ADV. VALMIKI MENEZES FOR R.NO. 1 (A) TO 1 (D)	
23	FA/21/2013	ADV. DEVIDAS PANGAM	PRASAD @ RAGHUVIR SHIVRAM CHANEKAR AND 6 ORS.,	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, GTIDC AND ANR.,	ADV. MANISH DAMODAR SALKAR FOR R.NO. 1	
24	FA/24/2013 WITH XOB/10/2013	ADV. PRADOSH P. DANGUI	CHIEF TOWN PLANNER, TOWN AND COUNTRY PLANNING DEPARTMENT, PANAJI	LEOCADIA ESTRAELINA D\ 'MELLO AND 3 ORS.,	ADV. GALILEO FRANCISCO TELES FOR R.NO. 1,2,3,4	
25	FA/41/2013	ADV. SUSAN LINHARES AGA	THE EXECUTIVE ENGINEER WORKDIVISION II	PEDRO PAULO ROQUE FERNANDES	ADV. NIGEL DA COSTA FRIAS	
26	FA/42/2013	ADV. PRACHI SAWANT, AGA	DY. COL AND S.D.O. AND L.A.O. SUB DIVISION, PANAJI AND ANR.,	ANTONIO LOBO AND 3 ORS	ADV. VILAS P. THALI FOR R.NO. 1, 2, 3 & 4	
27	FA/43/2013	ADV. JOSEPH VAZ	THE ACQUIRING DEPARTMENT (BHARAT SANCHAR NIGAM LTD.,)	COMMUNIDADE OF CHICALIM AND ANR.,	ADV. CAETANO MASCARENHAS	
28	FA/63/2013	ADV. PRIYANKA KAMAT	SPECIAL LAND ACQUISITION OFFICER, AND ANR.	M/S. V.M. SALGAONCAR AND BRO. PVT. LTD.	ADV. ASHWIN D. BHOBE	
29	FA/64/2013		MULLA AMRODDIN MUZAWAR.,	MULLA USMAN MUZAWAR (DEC.) THROUGH HIS LR\ 'S AND 11 ORS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO. 3 (A), 3 (E), 4 & 5	

30	FA/112/2013	ADV. RAJAS A. KANTAK	NARAYAN VITHU VAIGANKAR (DEC) THROUGH HIS LR\ 'S., ALL REP. BY THEIR POA BICU NARAYAN VAIGAK	DEPUTY COLLECTOR (REV) AND LAND ACQUISITION OFFICER AND ANR.,	ADV. SANTOSH H. BHARNE FOR R.NO. 2 ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NO. 1 ADV. PURVA V. NAIK FOR R.NO. 2
31	FA/122/2013	ADV. SUSAN LINHARES AGA FOR APPELLANTS	STATE OF GOA THROUGH ITS CHIEF SECRETARY AND ANR.,	ATCHUT GOPAL POY RAITURKAR THROUGH HIS P.O.A. ARSENIO LUDOVICO LUIS FURTADI	
32	FA/126/2013 WITH FA/135/2013	ADV. PRASHIL AROLKAR ADV. HANUMANT D. NAIK ADV. AMOGH PRABHUDESAI ADV. SALVADOR SANTOSH REBELLO	JOSE VELHO VIRGILIO JOAQUIM COELHO E VELHO NORTH GOA PLANNING & DEVELOPMENT AUTHORITY THROUGH ITS MEMBER SECRETARY	STATE OF GOA THROUGH L.A.O. AND ANR., JOSE VELHO VIRGILIO JOAQUIM COELHO E VELHO AND ANR.,	ADV. HANUMANT D. NAIK FOR R.NO. 2 ADV. PRASHIL AROLKAR FOR R.NO. 1 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO.2
33	FA/129/2013	ADV. PURNA BHANDARI ADV. SALVADOR SANTOSH REBELLO ADV. AMOGH V. PRABHUDESAI ADV. HANUMANT D. NAIK	THE MEMBER SECRETARY, NORTH GOA PLANNING AND DEVELOPMENT AUTHORITY	LATE PACIENCIA JOQUINA CRASTO (SIN. DEC.) THROUGH HER LR. JOSE CAETANO ASIS TIMOTHY PEREIRA	ADV. R. G. RAMANI FOR RESPONDENT
34	FA/138/2013	ADV. PAI NIKHIL DEELIP	THE EXECUTIVE ENGINEER (ON BEHALF OF CHIEF ENGINEER (II) PWD	ATTORNEY, COMUNIDADE OF PANCHAWDI	ADV. PRANAY A KAMAT FOR RESPONDENT
35	FA/145/2013	ADV. DEEPAK GAONKAR	SMT. VIJAYBAI WAMAN RANE SARDESSAI (DEC.) AND ANR.,	BABASAHEB KRISHNARAO RANE SARDESSAI AND 16 ORS.,	ADV. MARUSHKA DE MONTE FURTADO
36	FA/3/2014	ADV. DINESH E. NAIK	SHALINI PANDURANG MADKAIKAR	THE EXECUTIVE ENGINEER, WORKS DIVISION VII,	ADV. PRIYANKA KAMAT AGA FOR RESPONDENTS
37	FA/27/2014	ADV. DATTAPRASAD LAWANDE ADV. SAGAR GURUDAS DHARGALKAR FOR PETITIONER	THE EXECUTIVE ENGINEER WORKDIVISION II	VINAYAK DADU PAL REP. BY THEIR P. O. A. SANJAY V. PAL AND 3 ORS.,	ADV. DEEPAK GAONKAR FOR R.NO. 1 TO 4

38	FA/28/2014	ADV. MAHESH AMONKAR	THE FLAG OFFICER COMMANDING	COLLECTOR AND DISTRICT MAGISTRATE AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2 ADV. PUSHPINDER KAUR FOR R.NO.2 ADV. MANGUIRISH USGAOKAR FOR R.NO.2 ADV. ANKITA KAMAT FOR R.NO.2 ADV. GAURI POI FOR R.NO.2 ADV. OARUNAK REDJAR FOR R.NO.2
39	FA/30/2014	ADV. MAHESH AMONKAR	UNION OF INDIA, MINISTRY OF DEFENCE THROUGH THE DIRECTOR GENERAL OF DEFENCE ESTATE	COLLECTOR AND DISTRICT MAGTISTRATE AND ANR.,	
40	FA/31/2014	ADV. MAHESH AMONKAR	UNION OF INDIA, MINISTRY OF DEFENCE THROUGH THE DIRECTOR GENERAL OF DEFENCE ESTATE	COLLECTOR AND DISTRICT MAGTISTRATE AND ANR.,	ADV. DEEP D. SHIRODKAR FOR R.NO.1 ADV. ANKITA KAMAT FOR R.NO.2 (A,B,C & D) ADV. PARIMAL REDKAR FOR R.NO.2 (A,B,C & D) ADV. FIONA CARDOZO FOR R.NO.2 (A,B,C & D) ADV. GAURI POI FOR R.NO.2 (A,B,C & D) ADV. PUSHPINDER KAUR FOR R.NO.2 (A,B,C & D) ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.2 (A,B,C & D)

41	FA/34/2014	ADV. R. G. RAMANI	SUBHASH VISHNU PHAL DESSAI AND 6 ORS.,	NAGESH RAYA NAIK, (SINCE DECEASED THROUGH LEGAL HEIRS)	ADV. PARAG S RAO FOR R.NO.1(B)-1(K)ADV. SANDHYA KUSHAWAHA FOR R.NO.1(B)-1(K) ADV. FEMY FERNANDES GOMESFOR R.NO.1(B)-1(K)
42	FA/45/2014	ADV. PAI NIKHIL DEELIP	THE EXECUTIVE ENGINEER WORKDIVISION II	JOHN FILIP COSTA	
43	FA/48/2014	ADV. ANTHONY JOE D'SILVA	RICHARD FERNANDES, SINCE DECEASED REPRESENTED BY HIS LEGAL HEIRS	DEPUTY COLLECTOR AND S.D.O. AND LAND ACQUISITION OFFICER AND ANR.,	ADV. J. ABREU LOBO FOR R.NO. 2 ADV. DEEP D. SHIRODKAR FOR R.NO.1
44	FA/49/2014	ADV. PATIL NEELAM ANANDRAO	RATNAKAR RAMA PARAB	THE MANAGING DIRECTOR, GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.,	
45	FA/57/2014	ADV. GAJENDRA USGAONKAR	AVELINO RODRIGUES AND ANR.,	EXECUTIVE ENGINEER WORKS DIVISION VII	ADV. VISHWADH SARDESSAI AGA FOR R.NO.1
46	FA/75/2014	ADV. KHOLKAR NEHA UMESH	THE EXECUTIVE ENGINEER, WD. III, (PHE - N) AND ANR.,	VILASI CHANDRU GOMES @ MAMTA MOHANDAS VADYEKAR AND 8 ORS.,	ADV. DEVIDAS J. PANGAM FOR R.NO. 1 TO 9 ADV. PARIKSHIT S. SAWANT FOR R.NO. 1 TO 9 ADV. SHIVADATTA PRAKASH MUNJ FOR R.NO. 1 TO 9
47	FA/94/2014	ADV. SAPNA MORDEKAR ADV. AMIR JAMADAR FOR APPELLANT NO.1 & 2	LAND ACQUISITION OFFICER P.W.D. (CELL) AND ANR.,	PANDURANG VISHWANATH NAIK GAONKAR.	ADV. ANTHONY JOE D'SILVA U/LAS

48	FA/95/2014 with XOB/3/2014	ADV. PRADOSH P. DANGUI ADV. RYAN DA PIEDADE MENEZES *~*FOR CROSS OBJT.1&2	THE DEPUTY COLLECTOR (LA), MPT AND ANR.,	FREGRENADO ALEX NUNES AND ANR.,	ADV. RYAN DA PIEDADE MENEZES *~*FOR R.NO.1 & 2 ADV. NIGEL JOHN FERNANDES *~*FOR R.NO.1 & 2 ADV. GINA MARIA ALMEIDA *~*FOR R.NO.1 & 2
49	FA/2/2015	ADV. A. D. BHOBE ADV. SHRADHA BHOBE ADV. V. SHETYE	PANDURANG DAJI NAIK.	THE EXECUTIVE ENGINEER, WORKS DIVISION VII.	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1
50	FA/3/2015	ADV. A. D. BHOBE ADV. SHRADHA BHOBE ADV. V. SHETYE	PANDURANG DAJI NAIK.	THE EXECUTIVE ENGINEER, WORKS DIVISION VII.	ADV. PRIYANKA KAMAT FOR RESPONDENTS
51	FA/5/2015	ADV. R. G. RAMANI	GURUDAS GOPAL PAI.	THE SPECIAL LAND ACQUISITION OFFICER, GOA INDUSTRIAL DEVELOPMENT CORPORATION.	ADV. SUSAN LINHARES FOR RESPONDENT
52	FA/11/2015	ADV. PRIYANKA KAMAT	THE DEPUTY COLLECTOR (L.A.) AND ANR.,	ISIDORE GRACIAS (DECE.) THR. LR\ 'S.,	ADV. TANVI KAMAT GHANEKARFOR R.NO. 1C TO 1EADV. PADGAONKAR KISHAN CFOR R.NO. 1C TO 1EADV. DEVANAND PRABHAKAR PRABHU FOR R.NO. 1C TO 1EADV. PALYEKAR VINITA VISHRAM FOR R.NO. 1C TO 1E
53	FA/27/2015	ADV. SANDESH D. PADIYAR ADV. SANKALP BHANGUI ADV. PRASHIL AROLKAR	DANIEL SILVA (EXPIRED) THROUGH LRS.,	COMMUNIDADE OF POINGUINIM, THROUGH ITS ATTORNEY YOGESH FATI PRABHUGAONKAR.	ADV. PRANAY A KAMAT FOR RESPONDENT
54	FA/51/2015 WITH CA/90/2015	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. P A NAGVEKAR	COMMUNIDADE OF LOUTOLIM, THR. ITS SPECIAL ATTORNEY FRANCISCO MONTEIRO.	ESPERANCA COLASO	

55	FA/57/2015	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	GOPAL SUDIR (DECEASED) THROUGH HIS LEGAL REPRESENTATIVES THR. POA DATTARAM DEVU KASAR.	COMMUNIDADE OF LOLIEM, THROUGH ITS ATTORNEY LOLIEM AND 56 ORS.,	ADV. VINOD VISHNU KORGAONKAR	
56	FA/63/2015	ADV. RYAN DA PIEDADE MENEZES	MADHAV ATMARAM SAHAKARI AND 2 ORS.,	THE DEPUTY COLLECTOR AND S.D.O. PONDA SUB DIVISION AND ANR.,	ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 1 & 2 ADV. VISHWADH SARDESSAI FOR R.NO.1 & 2	
57	FA/77/2015 WITH FA/78/2015	ADV. NIKHIL A. VAZE *THE PETITIONER ADV. FERNANDES LUIS ALEX	THE MANAGING DIRECTOR, GOA STATE INFRASTRUCTURE DEVELOPMENT CORPORATION LTD.,	SHRIKANT P. SHIRODKAR.	ADV. VIBHAV RAJIV AMONKAR	
58	FA/84/2015	ADV. SAGAR GURUDAS DHARGALKAR	EXECUTIVE ENGINEER, WORKS DIVISION VI, G.T.I.D.C, SARVAN.	GOPI JAIDEV PAL.	ADV. DEEPAK GAONKAR FOR RESPONDENT	
59	FA/95/2015	ADV. NEHA KHOLKAR	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, WRD AND ANR.,	HARISH NARAYAN PRABHU ZANTYE AND 2 ORS.,	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1, 2 &	
60	FA/102/2015	ADV. SAPNA MORDEKAR	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, GTIDC AND ANR	SANTOSH Y. DICHOLKAR.	ADV. SHASHIKANT NARAYAN JOSHI	
61	FA/119/2015	ADV. PRIYANKA KAMAT	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND ANR.,	PUNDALIK PEDNEKAR (EXPIRED) REP. BY LEGAL HEIR DNYANESHWAR PUNDALIK PEDNEKAR.	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1	
62	FA/120/2015	ADV. SANDESH D. PADIYAR	CUNCOLIM MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER.	DURGA BHIKU NADKARNI AND 4 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO. 1 TO	

63	FA/1/2016	ADV. PRIYANKA KAMAT	THE DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, SUB DIVISION MARGAO AND ANR.,	MILAGRES DA COSTA AND ANR.,	ADV. SANDESH D. PADIYAR FOR R.NO. 1 & 2 ADV. SANKALP SINAI BHANGUI FOR R.NO. 1 & 2 ADV. PRASHIL AROLKAR FOR R.NO. 1 & 2
64	FA/20/2016	ADV. PURNA BHANDARI	THE EXECUTIVE ENGINEER, WORK DIVISION VI (R-S), PWD AND ANR.,	LOUIS PROTO BARBOSA (SINCE DECEASED) REP. THROUGH LEGAL HEIRS.,	MS. R. PEREIRA,
65	FA/45/2016	ADV. GAUTAMI AMEY KAKODKAR ADV. SHIRODKAR NEHA ANIL ADV. GAURANG D. PANANDIKER ADV. VIBHAV RAJIV AMONKAR ADV. DEEP D. SHIRODKAR	SHEKAR S. SHETH, THR. POA RAJESH SHETH AND 2 ORS.	THE EXECUTIVE ENGINEER, WORKS DIVISION-VII (NH), PWD, PANAJI.	ADV. PRIYANKA KAMAT
66	FA/46/2016	ADV. ANDRE PEREIRA	CAETANO NELSON AZAVEDO.	BLOCK DEVELOPMENT OFFICER AND ANR.	ADV. RYAN DA PIEDADE MENEZES FOR RESP. NO. 2
67	FA/61/2016	ADV. ASHWIN D. BHOBE	FILOMENA CORREIA AND ANR.	ANTONIO FRANCISCO CORREIRA (DEC) THR. LRS.	
68	FA/73/2016	ADV. DHAWAL DAMODAR ZAVERI	NAVELKAR ESTATE DEVELOPERS.	THE EXECUTIVE ENGINEER, WORKS DIVISION-VII (NH), PWD.	ADV. PRAVIN FALDESSAI
69	FA/76/2016	ADV. SALVADOR SANTOSH REBELLO	LAND ACQUISITION OFFICER, PWD CELL, PANAJI.	MOHANDAS PANDHARINATH KAMAT DHAKANKAR AND ANR.	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENTS
70	FA/77/2016	ADV. KHOLKAR NEHA UMESH	THE EXECUTIVE ENGINEER, W.D. VI (NH), PWD PANAJI	LOVESH V. SHET VERNEKAR	
71	FA/78/2016	ADV. PRITHVI BANDEKAR	MATHEW DIAS.	THE DEPUTY COLLECTOR (LA), MARGAO.	
72	FA/83/2016	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	MUKTABAI NAGUESH MALKARNEKAR AND 2 ORS.	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND 2 ORS.	ADV. PRIYANKA KAMAT FOR R.NO.1 & 2

73	FA/106/2016	ADV. SHIVAN DESAI ADV. NAIK SANTOOR ADV. BHARNE SADHVI MANGESH ADV. MARIA SILVEIRA ADV. PRIYANKA U. CHOPDEKAR ADV. JATIN RAMAIYA	GOPAL NAIK PANVELKAR. REP. BY POA VIVEK PANVELKAR.,	MEMBER SECRETARY, NORTH GOA, PLANNING AND DEVELOPMENT AUTHORITY.,	ADV. HANUMANT D. NAIK FOR RESPONDENT ADV. SAYELI G BANDODKAR FOR RESPONDENT ADV. CARVALHO CANNIGIA ALLAN V ADV. KIRAN MORE	
74	FA/126/2016	ADV. VIVEK ANGELO RODRIGUES ADV. JOYCE M. RODRIGUES ADV. SUNITA S GUPTA	SANTOS M. LOURENCO.	THE EXECUTIVE ENGINEER, WORK DIVISION-II, PWD, PANAJI.		
75	FA/127/2016	ADV. VISHWADH SARDESSAI	THE EXECUTIVE ENGINEER, WORKS DIVISION VI (NH), PWD MARGAO.	CASILDA FERNANDES (DEC) THR. LRS.,	ADV. CARLOS ALVARES FERREIRA	
76	FA/128/2016	ADV. PRIYANKA KAMAT	THE EXECUTIVE ENGINEER, W.D. VII (NH), PWD PANAJI.	SHEKHAR S. SHETH AND 2 ORS.		
77	FA/5/2017	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	PRABHAT SADASHIV NAIK AND ANR.,	THE EXECUTIVE ENGINEER, WORKS DIVISION-III (PHE) PANAJI AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1 & 2	
78	FA/18/2017	ADV. KHOLKAR PREMANAND ANAND ADV. NISHANT P. SHIRGAOKAR ADV. DEEPIKA T. FATERPEKAR	CHOLU D. ROSAR AND 5 ORS.,	SPECIAL LAND ACQUISITION OFFICER, NORTH GOA DISTRICT (KRC) .,		
79	FA/55/2017	ADV. J. ABREU LOBO ADV. KUNKOLIEKAR BHARATI KUNDAL ADV. NIGEL JOHN FERNANDES	IRMA PHILOMENA DE ALMEIDA JOAO (DEC) THR. HER POA LIDA JOAO, REP. THR. LRS.,	THE DEPUTY COLLECTOR (LAND ACQUISITION) AND ANR.,		

80	FA/60/2017	ADV. PRACHI SAWANT ADV. VISHWADH SARDESSAI APPELLANT	THE OFFICE OF THE LAND ACQUISITION OFFICER, PWD PANAJI AND ANR.,	DR. VISHWANATH RAGHUVIR SINAI HEDE ALSO KNOWN AS VISHWANATH RAGHUVIR SINAI EDO	ADV. JAGANNATH JAYANT MULGAONKAR FOR RESPONDENT ADV. SIYA U. DHARGALKAR FOR RESPONDENT ADV. PEARL ELSA REMEDIOS FOR RESPONDENT
81	FA/74/2017	ADV. AJIT R. KANTAK ADV. S. VEREKAR ADV. RAJAS KANTAK	SANJAY ATCHUT POY RAITURKAR.	THE MANAGING DIRECTOR.,	ADV. ASHWIN D. BHOBE FOR.R.NO.1
82	FA/85/2017	ADV. PRADOSH P. DANGUI	THE EXECUTIVE ENGINEER, WORK DIVISION XVIII, FATORDA.,	CAETANO RUZARIO SILVEIRA (DEC) REP. BY SEVERINA M. A. SILVEIRA.,	
83	FA/86/2017	ADV. PRADOSH P. DANGUI	THE EXECUTIVE ENGINEER, W.D. XVIII, FATORDA.	SWARUPA MOHANDAS NAIK AND ANR.	ADV. SAMEER PUNDALIK KHEDEKAR
84	FA/128/2017	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	SHRIHARI KURADO AND ANR.,	DEPUTY COLLECTOR (LA), MARGAO AND ANR.,	ADV. VISHWADH SARDESSAI FOR R.NO.1
85	FA/135/2017	ADV. KAKODKAR SHAMBHU SATCHIDANAND	SHAIKH ABDUL LATIF AND 9 ORS.,	DEPUTY COLLECTOR AND S.D.O., LAND ACQUISITION OFFICER, QUEPEM AND ANR.,	ADV. AMIRA ABDUL RAZAQ FOR RESPONDENT
86	FA/136/2017	ADV. KAKODKAR SHAMBHU SATCHIDANAND	DURGA BHIKU NADKARNI AND 10 ORS.,	DEPUTY COLLECTOR AND S.D.O., LAND ACQUISITION OFFICER, QUEPEM AND ANR.,	ADV. SUSAN LINHARES FOR R.NO.1
87	FA/150/2017	ADV. VISHNUPRASAD A. LAWANDE ADV. KAMAT ANKITA AVDHUT ADV. PARIMAL SURESH REDKAR ADV. GAURI POI ADV. DHARMANAND R VERNEKAR ADV. PUSHPINDER KAUR	DR. SHANKAR D. NADKARNI.,	THE EXECUTIVE ENGINEER WORKS DIVISION XIV, W.R.D., MARGAO AND ANR.,	ADV. SAPNA MORDEKAR FOR R.NO.1 & 2

88	FA/6/2018	MR. M. B. D'COSTA, SENIOR ADVOCATE WITH MR.K. BETQUEKAR	AUGUSTA IRIA VALLES (DEC) THR. HER LRS., EDGAR FRANCISCO DIAS VALLES.,	EXECUTIVE ENGINEER WD III PHE, PWD, PANAJI.,	ADV. SUSAN LINHARES, AGA	
89	FA/23/2018	ADV. SUSAN LINHARES	THE CHIEF TOWN PLANNER, PANAJI.,	RAMNATH L. MANGUESHKAR.,	ADV. R. G. RAMANI FOR RESPONDENT ADV. SUNANDA PANDURANG AMONKAR	
90	FA/31/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	DR. SHANKAR DATTARAM NADKARNI AND ANR.,	ADV. AMIRA ABDUL RAZAQ FOR R.NO.2 ADV. ANKITA KAMAT FOR R.NO.1 ADV. PARIMAL REDKAR FOR R.NO.1 ADV. GAURI POI FOR R.NO.1 ADV. PUSHPINDER KAUR FOR R.NO.1 ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.1	
91	FA/32/2018	ADV. DEEP D. SHIRODKAR	LAND ACQUISITION OFFICER, PANAJI AND ANR.,	SUDAN GOPAL PEDNEKAR.,	ADV. AJIT R. KANTAK FOR RESPONDENT ADV. S.VEREKAR FOR RESPONDENT ADV. RESHMA KANTAK FOR RESPONDENT ADV. RAJAS KANTAK	
92	FA/40/2018	ADV. R. G. RAMANI ADV. SUNANDA PANDURANG AMONKAR	BABU ALIAS BABURAO BHASKAR LAVANNIS, THR. HIS ATT., BHASKAR B. LAVANNIS.,	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, BICHOLIM.,		
93	FA/99/2018	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER, WORKS DIVISION II, PWD PANAJI.,	ANTONIO FILIPE CLOVES PINTO.,	ADV. ETHELWALD OLIMPIO MENDES	

94	FA/104/2018	ADV. AMIRA ABDUL RAZAQ	SPECIAL LAND ACQUISITION OFFICER, MARGAO AND ANR.,	COMMUNIDADE OF MARGAO, REP. BY ITS ATT., CELESTINO NORONHA.,	ADV. RYAN DA PIEDADE MENEZES
95	FA/109/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	SHAIKH ABDUL LATIF AND 10 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1 TO 4 ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO.6 TO 10
96	FA/110/2018	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	SANGUEM MUNICIPAL COUNCIL, THR. ITS CHIEF OFFICER, PRAMOD DESAI.,	DURGA BHIKU NADKARNI AND 11 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO.1 TO 4 ADV. KAKODKAR SHAMBHU SATCHIDANAND R.NO. 6 TO 11
97	FA/116/2018	ADV. AMIRA ABDUL RAZAQ	THE EXECUTIVE ENGINEER, WORKS DIVISION II, PWD PANAJI.,	SANTOSH M. LOURENCO.,	ADV. VIVEK ANGELO RODRIGUES FOR RESPONDENT ADV. NAIK VITHAL SHIVANAND FOR RESPONDENT ADV. JOYCE M. RODRIGUES

Place : Panaji
Date :13/07/2020

SD/-
REGISTRAR (JUDICIAL)
HIGH COURT OF BOMBAY AT GOA